

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 193 OF 2005

AIZAZ & ORS. Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With office report)

Date: 04/03/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s) Mr. Rajesh,Adv. (Not present)

For Respondent(s) Mr. Praveen Swarup ,Adv (Not present)

UPON hearing counsel the Court made the following
ORDER

Case called out.

None appeared for the parties.

List after four weeks.

(K.K. Chawla)
Court Master

(Neeru Bala Vij)
Court Master